

(ब) यदि हां, तो सरकार को इस सम्बन्ध में क्या प्रतिक्रिया है ?

इत्याप्त, बाल तथा चातु बंधी (बा० बल्ला रेड्डी) : (क) केन्द्रीय सरकार के पास इस विषय में कोई सूचना नहीं है ।

(ख) प्रश्न उत्पन्न नहीं होता ।

Pig Iron Plant in Haryana

1305. Shri Ram Kishan Gupta:
Shrimati Jyotsna Chanda:

Will the Minister of Steel, Mines and Metals be pleased to state:

(a) the progress made so far in the setting up of pig iron plant in Haryana; and

(b) the time by which it will be commissioned?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): (a) and (b). The Letter of Intent stands extended upto the 31st October, 1967. In line with the general decision taken by Government, the project authorities have been advised to procure equipment indigenously. Proposal are awaited.

Mineral Survey in Haryana

1306. Shri Ram Kishan Gupta: Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether a scheme for mineral survey in Haryana State has been finalised; and

(b) if so, the details thereof?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): (a) and (b). A general geological survey and preliminary mineral assessment of the State has almost been completed and this has brought to light some minerals, of which iron ores and limestone are of economic importance. Calcite, copper ores, felspar, clays, slates, quartz and glass sands, garnets

and salt petre are also recorded in this state. Further detailed investigation by drilling for iron ore in Mohindergarh is in progress.

Indian Oxygen Ltd., Calcutta

1307. Dr. Ranen Sen:

Shri Dhireswar Kalita:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether organisations of employees of the Indian Oxygen Ltd., Calcutta, have urged Government to nationalise the company, in view of the strategic importance of this industry from the point of national defence; and

(b) if so, whether any action is proposed to be taken in this regard?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) A suggestion for nationalisation of M/s. Indian Oxygen Ltd. was received from All Indian Oxygen & Acetylene Employees' Federation.

(b) No, Sir.

Utilisation of Capacity of Private Sector Steel Plants

1308. Shri Dhireswar Kalita:

Dr. Ranen Sen:

Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether the utilisation of capacity in the private sector steel plants in the last three years has improved or declined;

(b) the percentage of utilisation of capacity during the last five years, plant-wise; and

(c) the extent to which the under utilisation of capacity has affected the cost of production of steel in the country?

The Minister of Steel, Mines, and Metals (Dr. Chenna Reddy): (a) According to the Tata Iron and Steel Co. Ltd., during the years 1964-65, 1965-66 and 1966-67, the utilisation of capacity for saleable steel has progressively improved. The Indian Iron and Steel Company Ltd. have reported a decline over the same period.

(b) According to the Tata Iron and Steel Co. Ltd., and Indian Iron and Steel Co. Ltd., the percentage of utilisation of capacity for saleable steel during the last five years has been as follows:

	1962-63	1963-64	1964-65	1965-66	1966-67
Tatas	88.0	93.75	104.51	104.52	104.52
IISCO	99.39	101.23	99.33	90.40	88.65

(c) The Indian Iron and Steel Co., Ltd., have reported that the cost per tonne has increased by Rs. 8.77 Rs. 16.72 and Rs. 20.36 during the period 1964-65, 1965-66 and 1966-67, respectively.

Ferrochrome Plant in Orissa

1309. Shri P. K. Deo:
Shri K. P. Singh Deo:
Shri D. N. Deb:

Will the Minister of Steel, Mines and Metals be pleased to state:

- (a) whether the ferrochrome plant in Orissa has been commissioned; and
(b) if not, when it is likely to start production?

The Minister of State in the Ministry of Steel, Mines and Metals (Shri P. C. Sethi): (a) No, Sir.

(b) In 1969.

खेल के सामान का आयात

1310. श्री श्रीकार सिंह :
श्री सुकम चन्ध कश्यप :

क्या वाणिज्य मंत्री 31 मार्च, 1967 के अद्यतनित प्रश्न संख्या 251 के उत्तर के संदर्भ में यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने वर्तमान आयात नीति के अन्तर्गत खेल के सामान का आयात करने के लिये प्राप्त हुए आवेदन-पत्रों के बारे में इस बीच कोई निर्णय किया है;

(ख) यदि हां तो इसका ब्यौरा क्या है; और

(ग) विदेशी मुद्रा की कमी को ध्यान में रखते हुए ऐसे आयात की अनुमति देने के क्या कारण हैं ?

वाणिज्य मंत्री (श्री बिनैश सिंह) :

(क) से (ग) आयात नीति के अन्तर्गत खेल के सामान के आयात की अनुमति नहीं है। ऐसी कुछ मदों के विषय में जो देश में नहीं बनती अपवाद किया जाता है तथा मान्यता प्राप्त खेल-कूद संस्थाओं को थोड़ी थोड़ी मात्रा में उनके आयात की अनुमति दी जाती है।

Gazetted Posts in Railway Accounts Offices

1312. Shri R. S. Vidyarthi:
Shri Onkar Lal Berwa:
Shri Sharda Nand:

Will the Minister of Railways be pleased to state:

(a) the number of Gazetted posts created in each Accounts Office of the Railways as a result of mechanisation;

(b) the additional posts of Machine Operators created for this purpose;

(c) the number of posts abolished (Gazetted and non-gazetted) as a result of mechanisation; and

(d) the amount involved in this regard?

The Minister of Railways (Shri C. M. Poonacha): (a) to (d). The information is being collected and will be placed on the Table of the Sabha.